

## CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

Original Application No. 1586 of 1992

Ashok Kumar Verma ..... Applicant  
Versus  
Union of India and Others .... Respondents

CORAM:

Hon. Mr. Justice U.C. Srivastava, V.C

( By Hon. Mr. Justice U.C. Srivastava, V.C. )

The present application is being made against the impugned order dated 24.9.92 by which the applicant has been transferred from Ordnance Equipment Factory Kanpur to Ordnance Clothing factory Avadi, Madras. The applicant has challenged the same on variety of grounds including that because of his son who was also working in the Ordnance factory on account of the reason the transfer order has been passed. From the record it transpires that the applicant's son filed an arbitration case against the Ordnance factory and that was the main reason to transfer the applicant out of Kanpur. Now the subsequent order has been passed on 11.3.93, the copy of which has not yet been served upon the applicant and transferring him as officiating incharge <sup>of</sup> Hazratpur & Tundla in an existing vacancy. The copy of the order has not been served upon the applicant. The notice of the same has been taken by him today, meaning thereby he is continuing at Kanpur till today. The

A4

ss 2 ss

applicant should go and join at Tundla and incase  
there is any problem <sup>in his favour</sup> ~~he can~~ approach the  
authority who <sup>for</sup> ~~can~~ transferred <sup>the</sup> him to any other  
Ordnance factory in Kanpur. Notice has been given  
to the applicant and the applicant will go and  
report and take fresh copy of the transfer order at  
Kanpur within three days and thereafter he may be  
proceeded to Tundla. As the fresh transfer order  
has been passed and superseded, the applicant  
will obviously entitled to the salary. It is for  
the applicant after joining at Tundla to make a repre-  
sentation that he may be transferred to any other  
Ordnance factory at Kanpur but no observation in  
this behalf is given. The application stand  
disposed of with these observation. No order as  
to Comm.

*liz*

V.C.

Dated: 24/3/93

(Uv)